

RESUME OF WORK DONE BY LOK SABHA

(THIRTEENTH LOK SABHA- TENTH SESSION, 2002)
(15th July to 12th August, 2002)

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P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Tenth Session, i.e. from 15th July to the 12th August, 2002.

G.C.MALHOTRA
Secretary-General

1. DURATION OF SESSION

Date of Commencement	: *15 July, 2002
Date of Adjournment <i>Sine die</i>	: ** 12 August, 2002
Date of Prorogation	: 16 August, 2002
Total Number of days of Session	: 31 Days
Number of actual sittings	: 21 Days
Number of Hours of sittings	: 89 hours 7 mts.

* The first sitting commenced with the playing of National Anthem.

** The session was scheduled to conclude on 14 August, 2002. As the House could not transact the Business in an orderly manner, the Speaker adjourned the Lok Sabha *sine die* on 12 August, 2002. The sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION

(i) Admitted, discussed and negatived

Names of members who had tabled notices	Subject matter of the notice	Date on which Admitted	Date on which Discussed	Time Taken H-M	Remarks
Shri Shivraj V. Patil and 64 other Members	The massacre in Kasimpur, Jammu on 13th July, 2002 and the failure of the Union Government to combat cross-border terrorism.	16.7.2002	16.7.2002	7-18	Shri V. M. Sudheeran who had secured first position in the ballot, requested the Speaker that Shri Shivraj V. Patil, who had also given notice of adjournment motion on the same subject, might be permitted to seek leave of the House to move the adjournment motion in his place. The Speaker acceded to his request. Accordingly, Shri Shivraj V. Patil sought leave of the House. As leave was not opposed, the Speaker informed that the leave was granted and directed that the motion would be taken up at 12.00 Noon. Accordingly, the motion was discussed and negatived.

(ii) Brought before the House

Subject	Names of the Members who had tabled notices	Date on which brought before the House	Time Taken H-M	Remarks
The stand taken by the	Shri G. M. Banatwalla	1.8.2002		Hon'ble Speaker permitted Shri Banatwalla

Government in the Supreme Court opposing the Rights of the minority educational institution.				to raise the issue during Zero Hour on 2.8.02 and disallowed the notice of adjournment motion.
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3. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of Discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/ Remarks
1.	The Negotiable Instruments (Amendment) Bill, 2001	24.7.2001 (Earlier Session)	-	16.7.2002 @	0-01	-	-	Withdrawn
2.	The Homoeopathy Central Council Aendment) Bill, 2002, as passed by Rajya Sabha	-	16.7.2002	-	-	-	-	Pending
3.	The Medical Termination of Pregnancy (Amendment) Bill, 2002 <i>as passed by Rajya Sabha</i>	-	18.7.2002	-	-	-	-	Pending
4.	The Delhi University (Amendment) Bill, 2002, as passed by Rajya Sabha	-	18.7.2002	30.7.2002 (Consideration and passing)	01-55	-	-	Passed
5.	The National Co-operative Development Corporation (Amendment) Bill, 2002, as passed by Rajya Sabha	-	18.7.2002	1.8.2002 2.8.2002 (Consideration and passing)	0-41	2	0	Passed
6.	The Coast guard	-	18.7.2002	1.8.2002 (Consideration	0-36	-	-	Passed

	(Amendment) Bill, 2002, as passed by Rajya Sabha			and passing)				
7.	The Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Bill, 2002.	10.5.2002 (Earlier Session)	-	18.7.2002 (Consideration and passing)	0-59	-	-	Passed
8.	The Offshore Areas Mineral (Development and Regulation) Bill, 2001	31.8.2001 (Earlier Session)	-	18.7.2002 (Consideration and passing)	1-51	16	4	Passed, as amended
9.	The Constitution Scheduled Castes Orders (Amendment) Bill, 2001	31.8.2001 (Earlier Session)	-	18.7.2002 19.7.2002 30.7.2002 (Consideration and passing)-	3-35	2	2	Passed, as amended
10.	The Securitisation and Reconstruction of financial Assets and Enforcement of Security Interest Bill, 2002	19.7.2002	-	-	-	-	-	Pending
11.	The Negotiable Instrument (Amendment and Miscellaneous Provisions) Bill, 2002	19.7.2002	-	-	-	-	-	Pending
12.	The Imperial Library (Indentures Validation) Repeal Bill, 2002	22.7.2002	-	30.7.2002 (Consideration and passing)	0-14	-	-	Passed
13.	The Prevention of Money-Laundering Bill, 2002, as returned by Rajya Sabha with amendments.	-	30.7.2002	-	-	-	-	Pending
14.	The Prevention of Food Adulteration (Extension of	-	30.7.2002	-	-	-	-	Pending

	Kohima nad Mokochung Districts) Repeal Bill, 2002, as passed by Rajya Sabha							
15.	The Consumer Protection (Amendment) Bill, 2002, as passed by Rajya Sabha	-	15.3.2002 (Earlier Session)	30.7.2002 (Consideration and passing)-	1-48	5	5	Passed, as amended
16.	The Appropriation (No. 4) Bill, 2002	31.7.2002	-	30.7.2002 (Consideration and passing)	0-04	-	-	Passed
17.	The Appropriation (No. 5) Bill, 2002	31.7.2002	-	30.7.2002 (Consideration and passing)	0-15	-	-	Passed
18.	The Indian Medicine Central Council (Amendment) Bill, 2002, as passed by Rajya Sabha	-	1.8.2002	-	-	-	-	Pending
19.	The Petroleum (Berar Extension) Repeal Bill, 2002, as passed by Rajya Sabha	-	1.8.2002	-	-	-	-	Pending
20.	The Supreme Court Judges (salaries and conditions of Service) Second Amendment Bill, 2002	2.8.2002	-	-	-	-	-	Pending
21.	The High Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002	2.8.2002	-	-	-	-	-	Pending
22.	The Scheduled Castes and Scheduled Tribes Orders (Second Amendment) Bill, 2002	2.8.2002	-	-	-	-	-	Pending
23.	The Appropriation (Railways)	9.8.2002	-	9.8.2002 (Consideration and Passing)	0-04	-	-	Passed

	No. 3 Bill, 2002							
24.	The Appropriation (Railways) No. 4 Bill, 2002	9.8.2002	-	9.8.2002 (Consideration and Passing)	0-04	-	-	Passed

@ Motion for withdrawal of the Bill was moved and adopted by Lok Sabha on 16.7.2002.

(ii) Bills Referred to the Standing Committees and Presentation/laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee Date of Reference	Date of presentation/laying of reports	Remarks
1.	The Companies (Amendment) Bill, 2001	30.8.2001 (LS)	Chairman	Home Affairs (7.9.2001)	23.7.2002	Pending in Lok Sabha
2.	The Representation of the People (Amendment) Bill, 2001	5.12.2001 (LS)	Chairman	Home Affairs (9.12.2001)	23.7.2001	Pending in Rajya Sabha
3.	The Scheduled Castes and Scheduled Tribes Orders (Second Amendment) Bill, 2002	2.8.2002 (LS)	Speaker	Labour and Welfare (27.2.2001)	-	Pending in Lok Sabha

SUMMARY

1. Bills pending at the end of the last Session	37
2. Bills introduced	10
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	1
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
7. Bills passed	12
8. Bills negatived	Nil
9. Bills withdrawn	1
10. Bills - part discussed	Nil

11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	Nil
15.	Bills reported by Joint Committee	Nil
16.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Standing Committee by Chairman/Speaker	Nil
18.	Bills reported by Standing Committees	2
19.	Bills pending at the end of Tenth Session of Thirteenth Lok Sabha	43

(iii) Private Member's Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress
1.	The Promotion of Indigenous Iron and Steel Industries Bill, 2002 by Shri Sunil Khan, M.P.	19.7.2002	-	-	-	-	-	Pending
2.	The Constitution (Amendment) Bill, 2002 (Amendment of article 275) by Shri S. Murugesan, M.P.	19.7.2002	-	-	-	-	-	Pending
3.	The Right to Work Bill, 2002 by Shri G.M. Banatwalla, M.P.	19.7.2002	-	-	-	-	-	Pending
4.	The Constitution (Amendment) Bill, 2002 (Amendment of article 243C) by Shri Priya Ranjan Dasmunsi, M.P.	19.7.2002	-	-	-	-	-	Pending
5.	The Constitution (Amendment) Bill, 2002 (Insertion of new article 21A) by Shri Priya Ranjan Dasmunsi, M.P.	19.7.2002	-	-	-	-	-	Pending
6.	* The Acquired Immuno	19.7.2002	-	-	-	-	-	Discussion on the

	Deficiency Syndrome (AIDS) Prevention Bill, 2002 by Dr. V. Saroja, M.P.							motion for consideration not concluded. Pending
7.	The Constitution (Amendment) Bill, 1999 (Omission of article 44, etc.) by Shri Yogi Adityanath, M.P.	19.7.2002	-	-	-	-	-	Discussion on the motion for consideration not concluded Pending.
8.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2002 (Amendment of paragrahp 3) by Shri K. Francis George, M.P.	2.8.2002	-	-	-	-	-	Pending
9.	The Crop Insurance Bill, 2002, by Shri Iqbal Ahmed Saradgi, M.P.	2.8.2002	-	-	-	-	-	Pending
10.	The Constitution (Amendment) Bill, 2002 (Amendment of Tenth Schedule) by Shri G.M. Banatwalla, M.P.	2.8.2002	-	-	-	-	-	Pending
11.	The Prevention of Dereliction of duty by Public Functionary or Public Servant (in Communal Riots, of Crime of Genocide and of Contemptuous Imputations) Bill, 2002 by Shri G.M. Banatwalla, M.P.	2.8.2002	-	-	-	0-04 (minutes taken on introduction of Bills at S. Nos. 8 to 11)	-	Pending

*** Debate on the Bill was adjourned by suspension of Rules 30(1) and proviso to Rule 29 of the Rules of Procedure on 19.7.2002 to the next day allotted to Private Members' Bills (2.8.2002)**

SUMMARY

1. Bills pending at the end of the last Session	272
2. Bills introduced	09
3. Bills withdrawn	NIL
4. Bills negatived	1
5. Bills removed from the Register of Pending Bills	12
6. Bills part-discussed	2
7. Bills pending at the end of the Session <i>vide</i> para No. 3184 of Bulletin-Part II, dated 17.9.2002	269

4. CALLING ATTENTION

Sl. No.	Subject	Name of member who called attention	Name of Minister Date when taken up	Time Taken H-M
1.	Problems being faced by the producers of raw silk in the country and steps taken by the Government in regard thereto	Shri Yerrannaidu	Shri Kanshi Ram Rana 17.7.2002	1-03
2.	Recent disinvestment in IPCL, Paradeep Phosphate and Maruti Udyog and reported proposal to disinvest PBCL, HPCL, etc., and steps taken by the Government in regard thereto	Shri Kirit Somaiya	Shri Arun Shourie 26.7.2002	0-30
3.	Problems being faced by Coffee growers in Karnataka due to collapse of price in the international market and steps taken by the Government in regard thereto	Shri H.D. Devegowda	Shri Rajiv Pratap Rudy 1.8.2002	0-49
4.	Problems being faced by the jute growers in the country and steps taken by the Government in regard there	Shri Hannan Mollah	Shri Kashiram Rana 2.8.2002	0-44

5. COMMITTEES

(I) Financial Committees

Sl. No.	Name of Committee	Date of Constituion	No. of Sitzings	Duration H-M	Average percentage of attendance by members	Study Tours/ Local Visits Under taken	Reports Presented Original/ Action taken	Remarks
1.	Committee on Estimates	01.05.2002	3	5-00	49.8%	-	-	-
2.	Committee on Public Undertakings	01.05.2002	-	-	-	-	@1 -	@Laid one Study Tour Report pertaining to Coal India Limited on 18.7.2002.
3.	Committee on Public Accounts	06.05.2002	-	-	-	*1	-	*Local Tour on 10.8.2002

			3	5-00	49.8%	1	1	-	
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(II) Standing Committees

Sl.No.	Name of Committee	Date of Constitution	No. of sitting	Duration H-M	Average percentage of attendance by members	Study/ Tours/ Local Visits Undertaken	Reports Presented Original-Action Taken	Remarks
1.	Committee on Agriculture	01.01.2002	2	4-00	50.5%	-	-	
2.	Committee on Defence	01.01.2002	3	6-40	41.6%	-	-	-
3.	Committee on Energy	01.01.2002	6	14-35	41%	-	-	-
4.	Committee on External Affairs	01.01.2002	2	2-40	35% (approx)	-	-	-
5.	Committee on Finance	01.01.2002	2	1-55	47.72%	-	-	-
6.	Committee on Food, Civil Supplies and Public Distribution	01.01.2002	1	0-30	35.6%	-	1	-
7.	Committee on Labour and Welfare	01.01.2002	2	2-10	50%	-	-	-
8.	Committee on Petroleum and Chemicals (Main Committee)	01.01.2002	1	1-00	55%	-	-	-
	<i>Sub-Committees/Study Group</i>							
	(i) Petroleum	28.1.2002	1	0-30	56%	-	-	-
	(ii) Chemicals and Petro-Chemicals	28.1.2002	1	0-30	31%	-	-	-
	(iii) Fertilizers	28.1.2002	-	-	-	-	-	-
	(iv) Sub-Committee constituted to look into the complaints on non-observance of guidelines laid down by the Government in allotting Retail Outlets and LPG distributorships by Dealer Selection Boards (DSBs)	28.1.2002	1	0-30	50%	-	-	-
9.	Committee on Railways	1.1.2002	2	1-15	27.8%	-	-	-
10.	(i) Committee on Urban and Rural Development	01.01.2002	2	2-00	42%	-	-	-
	Sub Committee							
	Sub-Committee-I to examine the subject implementation of Part IX of the Constitution	16.5.2002	1	2-30	54.55%	-	-	-
	Sub-Committee -II to examine implementation of	16.5.2002	-	-	-	-	-	-

	Part IX A of the Constitution							
11.	(i) Committee on Information & Technology	01.01.2002	3	4-45	33.64%	-	-	One ATR laid in Rajya Sabha on 12.8.2002
	(ii) Sub-Committee on Information and Technology	01.10.2002	2	2-30	62.5%	-	-	-

(III) Committees other than Financial and Standing Committees

Sl.No.	Name of Committees	Date of Consitution	No. of sittings	Duration H-M	Average % of attendance by members	Study/Tours/ Local Visits Under taken	Reports Presented Original/ Action Taken	Remarks
1.	Business Advisory Committee	20.11.2001	4	1-30	76.66%	-	3 -	-
2.	Committee of Privileges	*13.3.2002	-	-	-	-	-	* Re-constituted
3.	Committee on Ethics	16.6.2002	-	-	-	-	-	-
4.	Committee on Absence of Members from the sittings of the House	25.1.2002	1	1-00	33.3%	-	-	-
5.	Committee on Government Assurances	16.1.2002	2	2-10	56.6%	-	-	-
6.	Committee on Papers Laid on the Table	25.1.2002	3	3-00	9%	-	-	-
7.	Committee on Petitions	22.1.2002	3	4-50	52%	-	-	-
8.	Committee on Private Members' Bills and Resolutions	16.1.2002	2	1-20	50%	-	2 -	-
9.	Joint Committee on Offices of Profit	27.12.1999	2	1-00	7%	-	-	-
10.	Committiee on the Welfare of Scheduled Castes and Scheduled Tribes	04.05.2001	3	6-00	55.56%	-	-	-
11.	Rules Committee	16.01.2002	-	-	-	-	-	-
12.	House Committee	27.11.2001	-	-	-	-	-	-
13.	Committee on Subordinate Legislation	30.01.2002	1	1-00	46% (approx)	-	1 -	*
14.	Joint Committee on Salaries and Allowances of Members of Parliament	16.01.2002	1	1-15	40%	-	-	-
15.	General Purposes Committee	21.2.2000	-	-	-	-	-	-
16.	Railway Convention Committee	21.01.2000	2	1-20	50%	-	-	-
17.	Joint Committee on Food Management in Parliament House Complex	12.05.2000	-	-	-	-	-	-
18.	The Committee on Installation of Statues/Portraits of National Leaders/Parliamentarians in Parliament House Complex.	8.6.2000	-	-	-	-	-	-

* 2 Reports of the Committee i.e. 7th and 8th were scheduled for presentation during the 10th Session of 13th Lok Sabha but the said reports could not be presented owing to consequent adjournments of the House.

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken
RAILWAY BUDGET			
Supplementary Demands for Grants (Railways) for 2002-2003	25.7.2002	9.8.2002 *Discussion and voting on Supplementary Demands for Grants (Railways) (Voted without discussion)	
Demands for Excess Grants (Railways) for 1999-2000	25.7.2002	9.8.2002 *Discussion and voting on Demands for Excess Grants (Railways) (Voted without discussion)	0-03
GENERAL BUDGET			
Supplementary Demands for Grants in respect of Budget (General) for 2002-2003	30.7.2002	31.7.2002 **Discussion and voting on Supplementary Demands for Grants (General)	
Demands for Excess Grant in respect of Budget (General) for 1999-2000	30.7.2002	31.7.2002 **Discussion and voting on Excess Demand for Grants (General)	4-25

* Taken up together.

** Discussed together

7. MOTIONS

(i) Motions under Rules 191 and 342

SUMMARY

No. of notices received : 408

No. of motions admitted : 80

No. of motions discussed : Nil

No. of motions remained part-discussed : Nil

Total time taken : Nil

(ii) Motions under Rule 388 for Suspension of Rules

S. No.	Brief Subject	Name of Member who moved	Date(s) on which motion discussed	Time Taken	Remarks
1.	Suspension of clause (i) of the 80 of the Rules of Procedure and conduct of Business in Lok sabha insofar as it requires that an amendment shall be within the scope fo the Bill and relevant to thte subject matter of the clause to which it relates, in its appliation to government amendment No. 4 to the Consumer Protection (Amendment) Bill, 2002.	Shri V. Sreenivasa Prasad	30.7.2002	0-01	Adopted
2.	Suspension of clause (1) of the rule 30 and proviso to Rule 29 of the Rules of Procedure and Conduct of Business in Lok Sabha in their application to the debate on the Acquired Immuno Deficiency Syndrome(AIDS) Prevention Bill, 2000 by Dr. V. Saroja, which was adjourned on that day (19.7.2002) to the next day allotted (2.8.2002) for Private Members' Bills, to enable the Bill to be set down in the List of Business without ballot as the first item therein.	Shri S. Murugesen	19.7.2002	0-04	Adopted

8. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constitutency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken
1.	Shrimati Ganti Vijaya Kumari	Amalapuram/ Andhra Pradesh	Oath	English	15.7.20022	
2.	Shri Shibu Soren	Dumka/ Jharkhand	Oath	Hindi	-do-	
3.	Shri Tribhuvan Datt	Akbarpur/ Uttar Pradesh	Affirmation	Hindi	-do-	0-03

9. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of Obituary Reference	Time Taken
*1.	Shri Jagdambi Prasad Yadav (sitting member)	20.6.2002	15.7.2002	
2.	Shri Basappa Danappa Jatti (Former Vice-President of India)	7.6.2002	-do-	
3.	Shri Chandra Mohan Sinha (Member, Fifth and Sixth L.S.)	13.5.2002	-do-	
4.	Shri Gulsher Ahmed (Member, Seventh L.S.)	20.5.2002	-do-	
5.	Shri Moti Ram Baigra (Member, constituent Assembly of India and Provisional Parliament)	28.5.2002	-do-	
6.	Shri R. R. Patel (Member, Fifth and Sixth Lok Sabha)	13.6.2002	-do-	
7.	Smt. Mahendra Kumari (Member, Tenth Lok Sabha)	27.6.2002	-do-	
8.	Shri S.L. Shakdher	18.5.2002	-do-	
9.	Reference to persons killed in a militant attack near Jammu-Srinagar highway	13.7.2002	-do-	0-18 (Total time for Sl. no. 1-9)
10.	Shri Sharad Dighe (Member Eighth and Tenth L.S.)	18.4.2002	23.7.2002	
11.	Shri Biswanarayan Shastri (Member, Fourth and Fifth L.S.)	9.7.2002	-do-	
12.	Shri Bairagi Jena (Member, Sixth LS)	9.7.2002	-do-	0-6 Total time for Sl. no. 10-12
*13.	Shri Atmaram Bhai Patel (Sitting Member)	23.07.2002	24.7.2002	0-03
*14	Shri Krishan Kant (Member, Sixth Lok Sabha and Vice-President of India)	27.07.2002	29.07.2002	0-08
15.	Shri M Ramgopal Reddy	15.7.2002	2.8.2002	0-04
16.	Reference regarding terrorist attack on Amarnath Pilgrims	6.8.2002	8.8.2002	0-03

* House was adjourned for the day without transacting any business.

10. PAPERS LAID ON THE TABLE

(A) By Government	362
(B) By Private Members	-Nil-

11. PETITIONS

Petitions presented by Members	One
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12. Questions

(i) Starred Questions

(a) Number of Questions put down in Question Lists for oral answers	420*
(b) Number of Questions orally answered	46

(ii) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List	1
(b) Number of Short Notice Question orally answered	Nil
(c) Number of Short Notice Question laid on Table of the House	1

(iii) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	4366
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(b) Number of Questions for which written answers were laid on the Table

including those put down for oral answers but were not called for answer

or the Member was absent

4740

(iv) Half-an-hour discussion arising out of answers to question during

the Tenth session of Thirteenth Lok Sabha

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the Discussion	Date of discussion	Ministry/Deptt.	Time Taken H-M
		--NIL--			

*Including one Starred Question postponed to next session.

#Including two questions deleted from the Unstarred Question List.

As the House adjourned sine-die on 12.8.2002, questions listed from August 13 & 14, 2002 have been treated as lapsed and not included.

13. RESOLUTIONS

(I) Government Resolution

Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Departments	Remarks
That this House approves the recommendations contained in Paragraphs 54, 55, 59, 60, 61 64 and 65 of the fifth Report of the Railway convention Committee (1999) appointed to review the rate of dividend	Shri Nitish Kumar	9.8.2002	0-02	Railways	Adopted

payable by the Railway Undertaking to General Revenues etc., which was presented to the Lok Sabha on 26.2.2002					
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(iii) Private Member's Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Departments	Remarks
1.	This House urges upon the Government to formulate a comprehensive policy for all round development of economically, socially and educationally backward people of the country and particularly of the Chhattisgarh State and to implement the same within a period of five years.	Shri Punnulal Mohale	22.3.2002 10.5.2002 (Ninth Session) 26.7.2002	1-48 (excluding 2 hour and 30 minutes taken during ninth session)	Planing	Withdrawn
3.	This House is of the opinion that the Government should bring forward a suitable legislation to ban slaughter of cow and its progeny throughout the country	Shri Prahlad Singh Patel	26.7.2002	0-41	Agriculture	Discussion not concluded.

14. SHORT DURATION DISCUSSIONS (RULE 193)

Sl.No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Situation arising out of decision of the Government to allow foreign direct investment in Print Media in India.	Begum Noor Bano	17.7.2002	4-37	Information & Broadcasting	Discussion concluded
2.	Relief and rehabilitation of the riot victims in Gujarat.	Shri Basudeb Acharia	23.7.2002	8-09	Home Affairs	Discussion concluded
3.	Flood and drought in various parts of the country	@Shri Ajay Singh Chautala	25.7.2002 26.7.2002	12-37	Home Affairs & Agriculture	Discussion concluded
4.	Disinvestment of Public Sector Undertakings	Shri Prabodh Panda	1.8.2002	4-00	Disinvestment	Part-discussed

@ On behalf of Dr. Sushil Kumar Indora

SHORT DURATION DISCUSSION UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

Number of notices received : 199

Number of discussions admitted : 6

Number of discussion held : 4

Number of discussions remained part-discussed : 1

Total time taken : 29 Hours 23 Minutes

15. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References/Rulings

Sl. No.	Subject	By whom	Date
1.	Observation re. need to ensure smooth and orderly conduct of proceedings of the House	The Speaker	16.7.2002
2.	References regarding	The Speaker	8.8.2002

	achievement of Indian Sports-persons in the recently concluded Seventeenth Commonwealth Games at Manchester, United Kingdom		
3.	References regarding sixtieth Anniversary of the 'Quti India Movement.	The Speaker	8.8.2002
4.	Reference regarding Fifty-seventh Anniversary of the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki.	The Speaker	9.8.2002
5.	Observation regarding adjournment of the Lok Sabha <i>sine die</i> on 12 August, 2002 i.e. before its scheduled <i>sine die</i> adjournment of 14 August, 2002	The Speaker	12.8.2002

* After the conclusion of Discussion Under Rule 193 on the Subject

** After the submissions were made by members on the subject.

16. STATEMENTS

(i) Statements made/laid by ministers under Rule 372 during Tenth Session of Thirteenth Lok Sabha

Sl.No.	Brief Subject	Name of Minister	Date	Time-Taken
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1.	Government business for the week commencing 22.7. 2002	Shri Pramod Mahajan	19.7.2002	0-09
2.	Government Business for the week commencing 29.7.2002	Shri Pramod Mahajan	26.7.2002	0-12
3.	Situation prevailing in the State of Jharkhand.	Shri I.D. Swami	31.7..2002	0-03
4.	Government Business for the week commencing 5.8..2002	Shri Pramod Mahajan	2.8.2002	0-10

(ii) Matters Under Rule 377
Position regarding receipt of replies from ministries concerned during Thirteenth Lok Sabha as on 1.10.2002

	Total Number of matters raised	No. of replies sent to members by ministers and copies endorsed to LSS	Percentage of replies sent to members by the ministers
First Session (20.10.1999 to 29.10.1999)	48	43	89.58
Second Session (29.11.1999 to 23.12.1999)	174	138	79.31
Third Session (23.2.2000 to 17.5.2000)	225	160	71.11
Fourth Session (24.7.2000 to 25.8.2000)	163	125	76.69
Fifth Session (20.11.2000 to 22.12.2000)	188	150	79.79
Sixth Session (19.2.2001 to 27.4.2001)	249	194	77.91
Seventh Session (23.7.2001 to 31.08.2001)	277	193	69.68
Eighth Session (19.11.2001 to 19.12.2001)	148	98	66.22

Ninth Session (25.2.2002 to 17.5.2002)	314	200	63.69
Tenth Session (15.7.2002 to 12.08.2002)	123	43	34.96

(iii) Statement showing the time spent on disorderly scenes/interruptions in the House during Tenth Session of Thirteenth Lok Sabha

Date	Time Spent	Time lost due to Adjournment of the house following interruptions	Remarks
22.7.2002	0-26	4-49	Interruptions started at 11A.M. and continued upto 11.12 A.M. Interruptions again started at 11.15 A.M. and continued upto 11.23 A.M. Interruption started at 12.04 P.M. and continued upto 12.05 P.M. Lok Sabha adjourned at 12.05 P.M. to meet at 2 P.M. When the House re-assembled at 2 P.M. interruptions again started and contineud upto 2.05 P.M. Amidst interruptions matters under rule 377 were treated as laid on the table and Lok Sabha adjourend for the day at 2.06 P.M.
1.8.2002	0-32	0-38	Interruptions

			<p>started at 11.53 A.M. and continued upto 12.03 P.M. Lok Sabha adjourned for 15 mts. when the House met at 12.18 P.M. interruptions again started and continued upon 12.22 P.M. At 12.22 P.M. Lok Sabha adjourned to meet at 12.45 P.M. When House re-assembled at 12.45 P.M. interruptions again started and continued upto 13.03 P.M. at 12.03 P.M. Lok Sabha was adjourned to meet at 2 P.M.</p>
2.8.2002	0-25	-	<p>Interruptions started at 11.04 A.M. and continued upto 11. 29 A.M.</p>
5.8.2002	0-14	5-22	<p>Interruptions started at 11 A.M. and continued upto 11.13 P.M. Amidst interruptions Questions were asked and replied. At 11.35 A.M. Lok Sabha adjourned for 15 Mts. At 11.52 A.M. when Lok Sabha reassembled Interruptions again started and continued upto 11.53 A.M. Lok Sabha adjourned at 11.53 A.M. for the day.</p>
6.8.2002	0-05	5-52	<p>Interruptions</p>

			started at 11 A.M. and continued upto 11.05 A.M. Amidst interruptions some of Questions were asked and replied. Lok Sabha adjourned at 11.08 A.M. for the day.
7.8.2002	0-03	5-54	Interruptions started at 11 A.M. and continued upto 11.03 A.M. Amidst interruptions some of Questions were asked and replied. Lok Sabha adjourned at 11.06 A.M. for the day.
8.8.2002	-	5-52	Interruptions started at 11.04 A.M. Amidst interruptions some of Questions were asked and answered. Lok Sabha adjourned at 11.08 A.M. for the day.
9.8.2002	-	5-43	Interruptions started at 11.02 A.M. Amidst interruptions some of Questions were asked and replied. Lok Sabha adjourned at 11.03 A.M. to meet at 12 Noon interruptions again started. Amidst interruptions appers etc. were laid on the Table. Lok Sabha adjourned at

			12.14 P.M. for the day.
	1-45	34-10	

Time calculated on the basis of normal time of the house i.e from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv)

Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Tenth Session of Thirteenth Lok Sabha

Date	Number of matters raised	Number of Members who spoke	Time Taken H-M
15.7.2002	Nil	Nil	Nil
16.7.2002	Nil	Nil	Nil
17.7.2002	3	17	1-01
18.7.2002	12	18	1-08
19.7.2002	17	24	0-48
22.7.2002	1	1	0-02
23.7.2002	Nil	Nil	Nil
24.7.2002	Nil	Nil	Nil
25.7.2002	1	2	0-16
26.7.2002	3	7	0-27
29.7.2002	Nil	Nil	Nil
30.7.2002	4	18	1-05
31.7.2002	7	17	1-28
1.8.2002	Nil	Nil	Nil
2.8.2002	10	22	2-10
5.8.2002	Nil	Nil	Nil
6.8.2002	Nil	Nil	Nil
7.8.2002	Nil	Nil	Nil
8.8.2002	Nil	Nil	Nil
9.8.2002	Nil	Nil	Nil
12.8.2002	Nil	Nil	Nil
Total	58	126	8-25

17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE TENTH SESSION OF THIRTEENTH LOK SABHA

Business	Time Taken H-M	Percentage of the total time taken
ADJOURNMENT MOTION	7-18	8.19
BILLS		
(a) Government Bills	12.07	13.60
(b) Private Member's Bills	5-03	5.67
BUDGETS		
(a) Railway Budget	0-03	0.06
(b) General Budget	4-25	4.96
CALLING ATTENTION NOTICES	3-06	3.48
DISCUSSIONS-		
Short Duration Discussions (Rule 193)	29.23	32.97
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	8-25	9.44
MATTERS UNDER RULE 377	1-17	1.44
MOTIONS-		
Motions under Rule 388	0-01	0.02
QUESTIONS	13-18	14.92
RESOLUTIONS-		
(a) Government Resolutions	0-02	0.04
(c) Private Members' Resolutions	2-29	2.79
STATEMENTS (RULE 372)	0-34	0.63
OTHER MATTERS such as Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	1-36	1.79
Total	89-07	100